

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
IB/246/ND/2022

IN THE MATTER OF:

M/s Bop Realty Pvt. Ltd.	...	Applicant
Versus		
M/s Panchsheel Buildtech Pvt. Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 10.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Pooja M. Saigal, Adv. Siddharth Mehta.

For the Respondent/CD : Adv. Prachi Johri, Adv. Sanjeev Arora.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.05.2024**.

Sd/-
(Court Officer)